

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1969/2014

New Delhi this the 16th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Munnu Lal Mishra Assistant Commissioner Age 50
Presently Posted at Kendriya Vidyalaya Sangathan
Regional Office, Kankarbagh, P.O. Lohianagar, Patana
Pin Code -800020 (Bihar)
S/o Sh. H.N. Shastri
R/o B-35, FM-4 Shalimar Garden
Extension-II, Shahibabad
District Ghaziabad, Pin Code -201005 (U.P.) Applicant.
(By Advocate: None)

VERSUS

1. Govt. Of NCT of Delhi.
Through Hon'ble LG
Raj Niwas Marg, Rajpur Road,
Delhi -54.
2. Directorate of Education
Govt. of NCT of Delhi
Through Secretary Education
Old Secretariat, Delhi-54
3. The Director, Directorate of Education
Old Secretariat, Delhi-110054.
4. The Regional Director (East)
Directorate of Education, Rani Garden,
Delhi-31.
5. Union of India
Ministry of Human Resource Development
Through Officer In-charge
Department of Secondary & Higher Education
Shastri Bhawan, New Delhi.
6. The Commissioner
Kendriya Vidyalaya Sangathan

18, Institutional Area,
Saheed Jeet Singh Marg, New Delhi. Respondents.

(By Advocate: Shri Anmol Pandita for Shri Vijay Pandita for R-1 to R-4 &
Shri K.M.Singh for R-5 and R-6)

(2)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

The prayers made in the OA are as follows:

"8.1 The Hon'ble Tribunal may be pleased to direct the respondents Directorate of Education, GNCT of Delhi for acceding to the request of the applicant for grant of extension of lien period of lien period of extension of the probation period by K.V.S. (H.Q.), New Delhi.

8.2. Any other orders which the Hon'ble Tribunal may deem fit and proper may also be passed, in the interest of justice."

2. The respondents have since filed their reply affidavit on 31.07.2015, enclosing the Office Order dated 13.07.2015 stating as follows:

"NO.F.11044/3(14)/2012-KVS(Estt-1) Date:
13.7.2015

Office Order

Having completed the probationary period satisfactorily, Shri Munnu Lal Mishra, Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Patna is appointed in substantive capacity as Assistant Commissioner, w.e.f. 20.4.2015.

This issues with the approval of the competent authority.

(V.K. Singh)
Assistant Commissioner (VIG&ESTT.)"

3. Through this order, the Probationary period of the applicant has been declared to have been satisfactorily completed, and his services have been confirmed, and he has been appointed in substantive capacity in Kendriya Vidyalaya Sangathan. Therefore, it is apparent that the prayer as made out in the OA no longer survives, and he cannot hold lien

in two places. Therefore, the OA is dismissed, as having become infructuous.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/